Chief Justice's Court Serial No. 3030

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 1891 of 2020

Saumitra Anand and others

....Petitioners

Through: - Mr. Shashwat Anand, Advocate

v/s

High Court of Judicature at Allahabad and others

....Respondents

Through: - Ms. Meenakshi Singh, Standing Counsel

CORAM : HON'BLE RAJESH BINDAL, CHIEF JUSTICE HON'BLE J.J. MUNIR, JUDGE

ORDER

- 1. The Issues raised in the present petition are engaging attention of this Court on the administrative side. Hence, we do not wish to keep the present petition pending. However, still in case the petitioner has any suggestion, he will always be welcomed to submit the same.
- 2. In view of the aforesaid, the present writ petition is dismissed.

(J.J. Munir) Judge (Rajesh Bindal) Chief Justice

Allahabad 06.01.2023 Deepak/Ishan

Whether the order is speaking: Yes/No Whether the order is reportable: Yes/No